Matters Raised [17 March, 2015] with Permission 15

संचार और सूचना प्रौद्योगिकी मंत्री (श्री रिव शंकर प्रसाद): सर, कल इन्होंने राहुल गांधी की बात उठाई, हमारे नेता ने कहा कि एक्सपोज हो गए, तो आप डेसपेरेट हो गए। That is the point I am trying to say. ...(Interruptions)... Yesterday, they got exposed on the ...(Interruptions)... about Rahul Gandhi ...(Interruptions)... Therefore, they are ...(Interruptions)... I am sorry to say that. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: The House is adjourned for ten minutes.

The House then adjourned at thirteen minutes

past eleven of the clock.

The House re-assembled at twenty-three minutes past eleven of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

MR. DEPUTY CHAIRMAN: Now, Zero Hour submissions. Shri T. K. Rangarajan.

SHRI T.K. RANGARAJAN (Tamil Nadu): Yes, Sir. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Shri T. K. Rangarajan. ...(Interruptions)... Shri T. K. Rangarajan. ...(Interruptions)... No, no. ...(Interruptions)... Nothing else will go on record. ...(Interruptions)...

Payment of sugarcane arrears to farmers

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, agriculture prices are ...(Interruptions)... by not paying sugarcane arrears. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Nothing else will go on record. Shri T. K. Rangarajan.

SHRI T.K. RANGARAJAN: According to the Indian Sugar Mill Owners Association, dues owed to the sugarcane farmers by the mills may touch record ₹ 17,000 crores by the end of March, 2015. Including Tamil Nadu, every sugarcane-producing State is very much affected. Small and medium farmers are the worst sufferers. Input cost is going up year after year. Mills do not pay the farmers and the farmers are driven to the moneylenders. Sir, the Finance Minister is here. Even Allahabad High Court asked the banks to help the growers and mills in September, 2014 judgment but banks refuse to give money. So, the entire sugar industry is in crisis. I request the Government to interfere immediately to protect the cane-growers; otherwise, suicide of the farmers will increase. Thank you.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I associate myself with the matter raised by the hon. Member and urge the Government to take immediate steps. Sugarcane production is spread over a number of States.

SHRI K.N. BALAGOPAL (Kerala): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI M.P. ACHUTHAN (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

DR. T.N. SEEMA (Kerala): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI SHARAD PAWAR (Maharashtra): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

श्री शरद यादव (बिहार): माननीय उपसभापति जी, माननीय सदस्य, श्री टी.के. रंगराजन द्वारा सदन में उठाए गए विषय से मैं अपने आपको सम्बद्ध करता हूं।

श्री आलोक तिवारी (उत्तर प्रदेश)ः माननीय उपसभापति जी, माननीय सदस्य, श्री टी.के. रंगराजन द्वारा सदन में उठाए गए विषय से मैं अपने आपको सम्बद्ध करता हं।

श्री अरविन्द कुमार सिंह (उत्तर प्रदेश)ः माननीय उपसभापति जी, माननीय सदस्य, श्री टी.के. रंगराजन द्वारा सदन में उढाए गए विषय से मैं अपने आपको सम्बद्ध करता हूं।

श्री नीरज शेखर (उत्तर प्रदेश)ः माननीय उपसभापति जी, माननीय सदस्य, श्री टी.के. रंगराजन द्वारा सदन में उठाए गए विषय से मैं अपने आपको सम्बद्ध करता हं।

डॉ. अनिल कुमार साहनी (बिहार)ः माननीय उपसभापति जी, माननीय सदस्य, श्री टी.के. रंगराजन द्वारा सदन में उठाए गए विषय से मैं अपने आपको सम्बद्ध करता हूं।

MR. DEPUTY CHAIRMAN: All right. Shri Narendra Kumar Kashyap. The names of those who associate should be added.

Demand for conferring Bharat Ratna on Late Shri Kanshi Ram posthumously

श्री नरेन्द्र कुमार कश्यप (उत्तर प्रदेश)ः मान्यवर, काशीराम जी को "भारत रत्न" से सम्मानित करने का विषय आज में शून्य काल में उपस्थित कर रहा हूँ। मान्यवर, श्री काशीराम जी का नाम सामाजिक परिवर्तन और आर्थिक मुक्ति के आंदोलन में 6 दिसम्बर, 1978 को जुड़ा था, जिन्होंने भारत में जातिविहीन समाज की संरचना के लिए 6,743 जातियों को एकजुट करके सम्मान और स्वाभिमान